

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(17) C.P.(IB)- 166(MB)/2018
Present :SHRI M. K. SHRAWAT
MEMBER (J)

CORAM:


ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 08.05.2018

NAME OF THE PARTIES: Sikim Ferro Alloys Ltd.
 V/s.
 Akshata Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT :I&B Code 2016.

ORDER

1. The Learned Representatives of the both sides are present.
2. To peruse the Petition and for further discussion matter is adjourned to
17.05.2018 at 02:30 PM.


M. K. SHRAWAT
Member (Judicial)

08.05.2018.
Gajanan